

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 7057 - JK (LD) of 2025

DATED:- 16 - 06 - 2025

Post facto sanction is hereby accorded to the appointment of Officer's of Sher-I- Kashmir Institute of Medical Sciences (SKIMS) Soura Srinagar as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order including contempt petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated: 16.06.2025

No:-LAW-OIC/06/2025

Copy to the:-

1. Learned Advocate General, J&K
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Administrative Secretary, Health and Medical Education Department
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


(Reyaz Ali Bhat)

Assistant Legal Remembrancer



Annexure to the Government Order No.7057- JK(LD) of 2024 dated 16.06.2025.

| S.No. | Case Title | Case No. | Name & Designation of OIC | |
|-------|---|---------------------|--|--|
| 1. | Dr Zahika Yousuf Vs HME | O.A. NO. 218/2025 | Mr. Mohammad Aslam (KAS), Registrar Cum Controller, SKIMS | |
| 2. | Dr. Taniya Zahoor Vs HME | O.A. NO. 208/2025 | | |
| 3. | Dr. Roshan Lal & Anr. Vs UT of J&K & Ors. | O. A. No. 939/2024 | Mr. Mushtaq Ahmad Akhoun, Administrative Officer (Personnel) | |
| 4. | Dr. Afshan Shabir Vs Director SKIMS & Ors. | WPC No. 2927/2024 | Mr. Showkat Ahmad Lala, Administrative Officer, (Policy) | |
| 5. | Abid Majeed Rather Vs SKIMS & Ors. | O.A No. 192/2025 | | |
| 6. | Sumaira Sultan & Ors. Vs UT of J&K & Ors. | O. A. No. 35/2025 | | |
| 7. | Aijaz Hassan & Ors. Vs UT of J&K & Ors. | O.A NO. 151/2025 | | |
| 8. | Mushtaq Ahmad Shah Vs UT of J&K & Ors. | O.A. NO 172/2025 | | |
| 9. | Mohammad Salleh shah & Ors. VS UT of J&K & Ors. | O. A. No. 306/2025 | | |
| 10. | Younis Ahmad and Ors. Vs UT of J&K & Ors. | O.A NO. 176/2025 | | |
| 11. | Tawseef Ahmad Seh & Ors. Vs UT of J&K & Ors. | O.A./348/2025 | | |
| 12. | Dr. Zubair Ahmad Najar & Others V/s Chairman JKPSC & others | O.A NO. 248/2025 | | |
| 13. | Nazima Hafiz Beigh & Ors. Vs UT of J&K & Ors. | O. A. No. 413/2025 | | |
| 14. | Nazira Shaban & Anr. Vs UT of J&K & Ors. | Diary No. 1157/2025 | | |
| 15. | Dr. Tooba Indrabi & Ors. Vs Union of India Ors. | WPC NO. 671/2025 | | Dr. Malik Tariq Rasool I/c HOD Radiation Oncology/ Principal Investigator |
| 16. | Dr. Benish Zehra & Ors. Vs Union of India & Ors. | WPC NO. 670/2025 | | Dr. Arshid Manzoor Najmi Additional Professor, SKIMS/ Principal Investigator |

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| 17. | Ifat Shafi & Ors. Vs SKIMS & Ors. | WPC No. 704/2025 | Dr. Shaqul-Qamar Wani Additional Professor, SKIMS/ Principal Investigator |
| 18. | Dr. Mohammad Riyaz Lattoo & Anr. Vs SKIMS & Anr | CCPS No. 324/2024 | Prof. Mohd Ashraf Ganaie Director SKIMS |
| 19. | Dr. Vijay Tickoo V/S UT of JK & Ors. | CCPS No. 351/2024 in WPC No. 1542/2021 | |
| 20. | Kawsar Akhter Vs UT of J&K & Ors. | WPC No. 1917/2024 | Prof. Farooq A. Jan Medical Superintendent, SKIMS |
| 21. | Sana Alias Aneesa Vs UT through commissioner | OS No. 1548/2024 | |
| 22. | Ishfaq Ahmad Dar Vs UT of J&K & Ors. | O. A. No. 533/2024 | Mr. Firdous Ahmad Dar Administrative Officer (Policy) |
| 23. | Farooq Ahmad & Ors. Vs UT of J&K & Ors. | WPC No. 1405/2024 | |
| 24. | Raies Ahmad Deeva & Ors Vs SKIMS SOura & Ors. | T. A. 45/2024 | |
| 25. | M/s Black Cat Placement Agency Vs UT of J&K & Ors. | WPC No. 2190/2024 | Mr. Imran Manzoor Material Management Officer (Purchase I & II) |
| 26. | Dr. Showkat Ali Mufti Vs State of Jammu and Kashmir and Others | LPA in SWP No. 30/1998 | Mr. Mushtaq Ahmad Akhnoon, Administrative Officer (Personnel) |
| 27. | Nighatingate Trading Enterprises Vs Director SKIMS & Ors. | WPC No. 2318/2014 | Mr. Imran Manzoor, MMO (PI&II) |
| 28. | Dr. Reshma Roshan Vs UT of J&K & Ors. | LPA in WPC No. 1855/2022 | Dr. Mushtaq Ahmad Akhnoon Administrative Officer (Personnel) |

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